

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/13/95/AMR/2023	Main Case	95 of IBC	State Bank of India Vs. Mrs. Potluri Leeia Rani & Vantage Spinners Private Limited
	IA(IBC)/17/2024	U/s 60 of IBC, 2016 R/w Sec 151 CPC R/w 11 of NCLT Rules,2016	Potluri Leela Rani (Personal Guarantor) Vs State Bank Of India & M/s. Vantage Spinners Private Limited

ORDER

For hearing, list the matter on 24.04.2024.

IA(IBC)/17/2024:

For filing physical copy of the counter, list the matter on 24.04.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**